

- (ii) A statement (Hindi and English versions) indicating the salient features of the Import and Export Policy for 1982-83. [*Placed in Library See No. LT-3813/82*]

ASSAM LAND AND REVENUE REGULATION (AMD.) ACT

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM) : I beg to lay on the Table a copy of the Assam Land and Revenue Regulation (Amendment) Act, 1981 (President's Act No. 2 of 1981) (Hindi and English versions) published in Gazette of India dated the 30th December, 1981, under provisions of section 3 of the Assam State Legislature (Delegation of Powers) Act, 1981. [*Placed in Library See No. LT-3814/82.*]

ANNUAL REPORT ETC. OF NATIONAL COOPERATIVE HOUSING FEDERATION, NEW DELHI, FOR 1980-81 AND DETAILED DEMANDS FOR GRANTS OF MINISTRY OF AGRICULTURE FOR 1982-83

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation, New Delhi, for the year 1980-81.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation, New Delhi, for the year 1980-81 together with Audit Report thereon.

- (3) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation, New Delhi, for the year 1980-81. [*Placed in Library See No. LT-3815/82*]

- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Agriculture for 1982-83. [*Placed in Library See No. LT-3816/82*]

ANNUAL REPORT OF AND REVIEW ON INDIAN FARMERS FERTILISER CO-OPERATIVE LIMITED, NEW DELHI FOR 1980-81, AND KRISHAK BHARATI CO-OPERATIVE LIMITED, NEW DELHI FOR PERIOD ENDING 30 JUNE, 1981, AND NOTIFICATION UNDER COCONUT DEVELOPMENT BOARD ACT.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : Sir, I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi & English versions) of the Indian Farmers Fertiliser Co-operative Limited, New Delhi for the year 1980-81 along with Audited Accounts.
- (ii) A copy of the Review (Hindi & English versions) by the Government on the working of the Indian Farmers Fertiliser Co-operative Limited New Delhi, for the year 1980-81.

[*Placed in Library. See No. LT-3817/82*]

- (2) (i) A copy of the Annual Report (Hindi & English versions) of the Krishak Bharati Cooperative

Limited, New Delhi, for the period ending 30th June, 1981 along with Audited Accounts.

- (ii) A copy of the Review (Hindi & English versions) by the Government on the working of the Krishak Bharati Co-operative Limited, New Delhi, for the period ending 30th June, 1981.

[Placed in Library See No. LT-3818/82]

(3) A copy of the Coconut Development Board Regulations, 1982 (Hindi and English versions) published in Notification No. S. O. 85 (E) in Gazette of India dated the 18th February, 1982, under section 21 of the Coconut Development Board Act, 1979.

[Placed in Library. See No. LT-3819/82]

NOTIFICATION UNDER CUSTOMS ACT, REPORTS OF CAG OF INDIA, 1980-81, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:—

(1) A copy of Notification No. G. S. R. 274 (E) (Hindi and English versions) published in Gazette of India dated the 30th March, 1982 together with an explanatory note regarding continuance of the existing exemption from customs duty on paraffin wax upto 31st March, 1983, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-3820/82]

(2) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution :

- (i) Advance Report of the Comptroller and Auditor General of India for the year 1980-81—

Union Government (Railways).

[Placed in Library See. No. LT-3821/82]

- (ii) Report of the Comptroller and Auditor General of India for the year 1980-81—Union Government (Defence Services).

[Placed in Library. See No. LT-3822/82]

(3) A copy of the Appropriation Accounts of the Defence Services for the year 1980-81 and Commercial Appendix thereto (Hindi and English versions).

[Placed in Library. See No. LT-3823/82]

ANNUAL REPORT OF AND REVIEW ON INDIAN JUTE INDUSTRIES' RESEARCH ASSOCIATION, CALCUTTA FOR 1980-81, AND EXPORT INSPECTION COUNCIL AND AGENCIES FOR 1980-81.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : Sir, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries Research Association, Calcutta, for the year 1980-81 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Jute Industries, Research Association Calcutta, for the year 1980-81.

[Placed in Library. See No. LT-3824/82]

- (2) (i) A copy each of (i) Annual Report and (ii) Audited Accounts (Hindi and English versions) of the Export Inspection Council and Agencies for the year 1980-81, under sub-rule (3) of Rule 16 of the